

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-8385 -JK (LD) of 2026

DATED:- 08 - 07- 2026

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated:- 08- 07 - 2026

No:-LAW-OIC/7/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/ Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

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Annexure to the Government Order No:- 8385-JK(LD) of 2026 dated 08.07.2026.

S No.	Title of the case	OIC
1	WP(C) No. 1279/2026 titled Zubair Ahmed Wani and others Vs UT of J&K and others	Sh. Mohd. Iqbal Ganai, Executive Engineer, R&B Department, Division Banihal
2	WP(C) No. 875/2026 titled M/s International Gas Agency Refrigeration, Pathankot, Punjab Vs UT of J&k & others.	Er. Karanjeet Singh, Executive Engineer, Public Works (R&B) Division, Gandhi Nagar,
3	M/s TBA Infrastructure Pvt. Ltd. Versus Union Territory of Jammu & Kashmir and others.	Er. Mohd Qasim, Executive Engineer, R&B Division Kotranka,
4	T.A. No. 93/2026 titled Sudesh Kumar Sargotra Versus Union Territory of J&K and others	Sh. Mohib Ali Bukhari, Under Secretary R&B Department
5	WP(C) No. 787/2026 titled M/s Srishti Constructions, Versus Union Territory of J&K & Others.	Er. Sandeep Gupta , Executive Engineer, Public Works (R&B) Division, Bakshinagar Jammu,

Perseger

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